

Tripura Scheme for incentive to Girl Child – 2009.

The scheme was introduced in the State of Tripura from June, 2009. The eligibility of the scheme are the candidate should be citizen of India and permanent resident of Tripura, Girl child born on or after 1st June, 2009 and belonging to BPL cardholders / listed households. The Incentive amount will be paid to the mother of the girl child, preferably through a Bank / Post Office Account. Up to 2(two) girl children in a family will be covered by the scheme.

Funded fully by the State Government @ Rs. 300/- per head per month.
